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- * IN THE HIGH COURT OF DELHI AT NEW DELHI
- + W.P.(C) 18503/2025, CM APPL. 76741/2025 & CM APPL. 76742/2025

UNION OF INDIA THROUGH ITS SECRETARY & ORS.

.....Petitioners

Through: Ms. M Theepa, SPC with Mr. Yogesh Kumar Dubey, Advocate.

versus

MWO(HFL) SHARDENDU CHATTERJEE(RETD)(680013)Respondent

Through:

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

> ORDER (ORAL) 05.12.2025

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C. HARI SHANKAR, J.

- 1. Ms. M. Theepa, learned SPC who appears for the petitioners, acknowledges that this case, which challenges an order passed by the Armed Forces Tribunal granting disability pension to the respondent who suffers from Diabetes Mellitus Type-II, is covered by earlier judgments of this Court.
- **2.** She, accordingly, does not contest this matter.
- **3.** We express our appreciation for the extremely fair stance that she has adopted.

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4. The writ petition is accordingly disposed of as not pressed.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

DECEMBER 5, 2025/pa

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